

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of Direction &
Registrar's Orders.

Tribunal's Orders

Per Tribunal

Freed For AH on 3/12/93

noted -
[Signature]
Adv
8/11/93

[Signature]
Dy. Registrar

Dated: 3-12-93

Shri. S. P. Kulkarni,
Counsel for the applicant. None
for the respondents.

This is the case for
deciding the eligibility of the
applicant for crossing E.B. A
reply from the Telecom District
Engineer was received on 13.7.92.
and communicated to the applicant
on 7.7.93. The applicant has not
exhausted his remedies, hence not
admitted. The applicant has the
liberty to make the application to
the proper authority for the relief
sought for.

Rel'd
to JG

[Signature]

[Signature]
(N. K. Verma)
m(A)